## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NO. 1421 OF 2018 IN (RP) DFR NO. 3023 OF 2018 IN APPEAL NO. 268 OF 2015

Dated: 09<sup>th</sup> October, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Surat Municipal Corporation .... Petitioner (s)

Versus

Gujarat Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Pyoli

Counsel for the Respondent(s) : ---

## **ORDER**

Issue notice to the Respondents returnable on 13.11.2018. Dasti, in addition, is also permitted.

List the matter on <u>13.11.2018</u>.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

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